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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption due on January 21, 2025 (Series VIII of SGB 2019-20)

In terms of <u>GOI Notification F.No.4(7)–B(W&M) /2019 dated September 30, 2019</u> (SGB 2019-20 Series VIII -Issue date January 21, 2020) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the due date of premature redemption of the above tranche shall be January 21, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on January 21, 2025, shall be ₹ 7,926/- (Rupees Seven Thousand Nine Hundred and Twenty-Six only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., January 16, January 17, and January 20, 2025.

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